

from Jammu and Kashmir. In the Inter-Ministerial Committee meeting, it was decided that students who do not get routine admission in colleges/institutes, will be given admission under supernumerary quota.

Accordingly, the University Grants Commission has approved a decision regarding the provision of two seats under supernumerary quota in all universities/institutions which are recognized under section 2(f) and 12(B) of the UGC Act, for general courses, in its meeting held on 6th September, 2012. A letter to this effect was issued by UGC to all Universities recognized under section 2(f) and 12(B) on 19th October, 2012.

(c) Question does not arise.

#### **Scholarships to students from Jammu and Kashmir**

552. SHRI G.N. RATANPURI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of applications received from students from Jammu and Kashmir for scholarships under Prime Minister's special scheme in the year 2011-12 and 2012-13, year-wise;

(b) the number of scholarships disbursed and the students benefited, year-wise; and

(c) the cause for delay in disbursement of scholarships and the steps taken to avoid such delays in future?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) In 2011-12, 420 applications were received and in 2012-13, upto December, 2012, 5008 applications have been received.

(b) In 2011-12, scholarships were disbursed to 38 eligible students. Disbursement of scholarships for 2013 is under process.

(c) The scholarships are disbursed after proper verification, which is a time-consuming process. The operation of the Scheme has been transferred to All India Council for Technical Education (AICTE) which would, in future, receive applications on-line and reduce delays.